

श्री मधु लिमये ३ ध्यान आकर्षण नोटिस दिये हैं लेकिन एक को भी स्वीकार नहीं किया गया।

अध्यक्ष महोदय : आर्डर, आर्डर।

श्री मधु लिमये : क्या इस तरीके से लोक सभा चलेगी ?

12.33 hrs.

#### PAPERS LAID ON THE TABLE

CUSTOMS AND CENTRAL EXCISE DUTIES EXPORT DRAWBACK (GENERAL) NINETY-FOURTH AMENDMENT RULES, 1966, ETC.

The Minister of Finance (Shri Sachindra Chaudhuri) : On behalf of Shri B. R. Bhagat, I beg to lay on the Table—

(1) A copy of the Customs and Central Excise Duties Export Drawback (General) Ninety-fourth Amendment Rules, 1966, published in Notification No. G.S.R. 1689 in Gazette of India, dated the 5th November, 1966, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-7335/66].

(2) A copy of Notification No. G.S.R. 1690 published in Gazette of India, dated the 5th November, 1966, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-7336/66].

INDIAN AIRCRAFT (PUBLIC HEALTH) AMENDMENT RULES, 1966

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy) : On behalf of Dr. Sushila Nayar, I beg to lay on the Table a copy of the Indian Aircraft (Public Health) Amendment Rules, 1966, published in Notification No. S.O. 2741 in Gazette of India, dated the 17th September, 1966, under section 14A of the Aircraft Act, 1934. [Placed in Library. See No. LT-7337/66].

श्री शौर्य (अलीगढ़) : अध्यक्ष महोदय, कृपया मेरी बात सुन लीजिये।

अध्यक्ष महोदय : इस तरीके से नहीं सुन सकता। Mr. Maurya, I got your communication. चिट्ठी मुझे आपकी मिली है और मैंने उसे होम मिनिस्टर के पास भेजा है।

श्री शौर्य : जब तक चिट्ठी का जवाब आयेगा यह मुझे जेल में भेज देंगे। कुछ बातें ऐसी होती हैं जिनको कि आप को थोड़ा सा समय देना चाहिए। हम ने तो सोचा था कि चव्हाण साहब कुछ अच्छा करेंगे लेकिन उन्होंने तो बिलकुल सत्यानाश ही कर दिया . . .

Mr. Speaker: He will sit down. He will resume his seat.

श्री शौर्य : मेरी बात सुन लीजिये। मेरी पत्नी की बेइज्जती की गई है। मेरे घर की तलाशी ली गई तो वह कैसे ली गई और क्यों ली गई ?

अध्यक्ष महोदय : आप अब बैठ जायें।

श्री शौर्य : आप का हुक्म सिर माथे पर यह लीजिये मैं बैठ जाता हूँ।

Mr. Speaker: I have received complaints from three of the hon. Members that they were harassed during the night and searches were made. They have written to me that protection should be provided. (Interruptions) If I say anything, then I am confronted with this insult—I am giving you 'Upadesh'. If I have to say a few words, I am not allowed to say those.

एक माननीय सदस्य : कब आप के लिए ऐसा कहा गया था ?